

1	2
<b>Andhra Pradesh</b>	
1. Srisaillam LBPH	9 x 110
<b>Eastern Region</b>	
<b>Bihar</b>	
1. Chandil L B.C.	2 x 4
<b>Sikkim</b>	
Myangchu	4 x 1
Upper Rongnichu	4 x 2
<b>North Eastern Region</b>	
<b>Tripura</b>	
1. Gumti (Uprating)	—
<b>Arunachal Pradesh</b>	
1. Sessa Nallah	3 x 0.5

#### Stagnation in crude oil production

1220. SHRI R. M. BHOYE : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the stagnation in the country's crude oil production is likely to continue this year also; and

(b) if so, reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAFIQUE ALAM) : (a) and (b) Production of crude oil in the country since 1984-85, is as under:—

Year	Production in Million Tonnes
1984-85	28.99
1985-86	30.17
1986-87	30.50
1987-88 (Target)	30.46

With the Bombay High field having reached plateau level of production and reduced flow of oil from ageing oil fields of Assam, the current year's target is marginally lower than previous year's production.

#### Import of Penicillin-V

1221. DR. KRUPASINDHU BHOI : Will the Minister of INDUSTRY be pleased to refer to the reply given to Unstarred Question N. 4664 on 8.12.1987 regarding use of Penicillin-G 1st crystals for production of 6-APA and state :

(a) whether import of Penicillin-V has been allowed to a unit which had also imported Penicillin-G;

(b) whether same treatment has been denied to other units which had imported both Penicillin-G and Penicillin-V in the past; and

(c) if so, the reasons therefor ?

THE MINISTER OF INDUSTRY (SHRI J. VENGALA RAO) (a) to (c) The present policy of the Government is to allow import of Penicillin-V to those companies who had been allowed to import the same in the past. No new company are being encouraged to base their production on Penicillin-V.

#### Urban Consumer Cooperative Stores in States

1222. DR. KRUPASINDHU BHOI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether some State Governments have sent any proposals to his Ministry for development of Urban Consumer Co-operative Stores under the centrally sponsored schemes;

(b) if so, the details of the proposals received from different States; and

(c) the action taken thereon ?